

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-2580(PB)/2019

IN THE MATTER OF:

M/s. Stellar Corporation

.... Applicant/petitioner

v.

M/s. SUmanglam Impex Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 26.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Pankaj Agarwal, Adv. with Mr. Amit Agarwal,
IRP

For the Applicant

Mr. Hitesh Sachar & Ms. Srishti Badhwar, Adv.

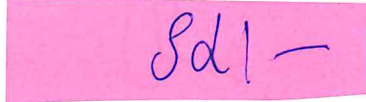
ORDER

IA-3190/2020

Report filed by Resolution Professional is taken on record subject to all just exceptions. The office directed to maintain the record and put up the same before the Bench at the time of final disposal.

IA-3190/2020 stands disposed of.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)